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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 395/2021, I.A. 10636/2021, I.A. 10637/2021, I.A. 12645/2021, I.A. 12655/2021, I.A. 12659/2021, I.A. 1416/2023
GAUTAM KHAITAN Plaintiff

Through: Ms. Roopa Dayal, Mr. Adarsh, Mr. Birender Bhatt, Advs.

versus

ARVIND SARAF & ANR. Defendants

Through: Mr. Saurabh Seth, Ms. Surbhi Anand, Ms. Saumya Sharma, Advs. for D-1. Ms. Malvika Trivedi, Sr. Adv. with Ms. Kanchan Yadav, Advs. for D-2.

CORAM:
HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

% **ORDER**
01.03.2024

In view of hearing in “part heard matters” i.e. CRL.L.P. 185/2018 titled CENTRAL BUREAU OF INVESTIGATION v. A RAJA & ORS. and CRL.L.P. 257/2018 titled CENTRAL BUREAU OF INVESTIGATION v. RAVI KANT RUIA & ORS., it would not be possible to hear this matter.

List on 22.04.2024.

MARCH 1, 2024/AR **DINESH KUMAR SHARMA, J**